

इन शब्दों के साथ मैं सरकार से प्रार्थना करना चाहता हूँ कि हम यह प्रस्ताव वापिस नहीं लेंगे और वह हमारे साथ हमदर्दी, प्रेम और मुहब्बत के नाते, महात्मा गांधी और इंडियन कल्चर के नाम पर, वोटिंग में हमारा साथ दे। आयुर्वेद को आज से ही कायम किया जाय।

Mr. Deputy-Speaker: I shall now dispose of the amendments. Is Dr. Gaitonde pressing his amendment?

Dr. Gaitonde: As the principle has been accepted by Government, I do not think there is any need to put it to vote. I would like to withdraw it.

The amendment No. 1 was, by leave, withdrawn.

Mr. Deputy-Speaker: Then, there are two amendments in the names of Dr. L. M. Singhvi and Shri Raghunath Singh. The hon. Members are absent. So, I shall now put amendments Nos. 2 and 3 to vote.

The amendments No. 2 and 3 were put and negatived.

Mr. Deputy-Speaker: Then, there is an amendment in the name of Shri Rananjaya Singh. Is he pressing it?

श्री रणजय सिंह : ज़ां नहीं।

The amendment No. 4 was, by leave, withdrawn.

Mr. Deputy-Speaker: Then I come to amendment No. 5 in the name of Shri D. N. Tiwary. The hon. Member is absent. So, I shall put it to vote.

The amendment No. 5 was put and negatived.

Shri B. K. Das: I would like to withdraw amendment No. 6 standing in my name.

The amendment No. 6 was, by leave, withdrawn.

Mr. Deputy-Speaker: Now, I shall put the resolution to vote.

The question is:

"This House is of opinion that allopathic system of medicine be replaced by the Ayurvedic system in the country."

The motion was negatived.

18.08 hrs.

RESOLUTION RE: CONCENTRATION OF ECONOMIC POWER

Shri Bhagwat Jha Azad (Bhagalpur): I beg to move:

"This House is of opinion that while no efforts should be spared to strengthen the defence of the country to fight out the Chinese aggression, constant vigilance should be kept against the possibility of concentration of economic power and wealth, increase in inequality of income . . .

श्री यशपाल सिंह : मैंने अपना रेजोल्यूशन वापिस नहीं लिया है।

Mr. Deputy-Speaker: The resolution has been lost.

श्री यशपाल सिंह : मैंने अपना रेजोल्यूशन वापिस नहीं लिया है।

श्री यशपाल सिंह : मुझे इसका इत्तिला नहीं मिलः है।

Mr. Deputy-Speaker: It has been put to vote and defeated.

Shri Yashpal Singh: If it has been defeated, I have not been informed of it.

Mr. Deputy-Speaker: It has been defeated by the House. I have now called the Mover of the next resolution.

Shri Bhagwat Jha Azad: I beg to move:

"This House is of opinion that while no efforts should be spared to strengthen the defence of the country to fight out the Chinese aggression, constant vigilance

[Shri Bhagwat Jha Azad]

should be kept against the possibility of concentration of economic power and wealth, increase in inequality of income and rise in prices which may undermine our resolve of setting up a socialist society.”.

I have moved this resolution with a view to emphasising that in the present circumstances we should see that . . .

Shri Shivaji Rao S. Deshmukh: I think we may adjourn now.

Shri Bhagwat Jha Azad: I have moved the resolution already. I shall continue in the next session.

Shri Warrior (Trichur): He has only to move the resolution. He has moved it already. It is not going to be finished today, because it has been allotted about two hours. The hon. Mover can continue in the next session.

Mr. Deputy-Speaker: We have still got 3 minutes more to adjourn.

Shri Bhagwat Jha Azad: I was saying that this resolution was self-explanatory. It emphasises the most important task that we face today. After the blatant Chinese aggression,

it has become necessary for us to re-shape our thinking, living and also our acting, and hence we have to review our economic policies in view of this emergency. No doubt, all of us admit that top priority should be given to defence requirements, but, at the same time, we know that our battle of freedom, to drive out the Chinese aggressors from our sacred soil is fought not only on the frontiers but also in every farm, in every factory and in every town and in every hearth and home. Therefore, we have now to decide and strike a balance between these two important things, firstly, to prepare our country for the defence, and secondly, at the same time, to lay our agricultural and industrial base in such a manner that it may be helpful for our long-drawn battle with these hordes.

Mr. Deputy-Speaker: The hon. Member can continue on the next day.

18.10 hrs.

The Lok Sabha then adjourned till Twelve of the Clock on Saturday, the 8th December, 1962/Agrahayana 17, 1884 (Saka).